

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

(IB)-1032(ND)/2018

IN THE MATTER OF:

M/s. Punjab National Bank

...PETITIONER

Vs.

M/s Superior Industries

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 31.07.2019

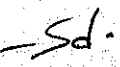
Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

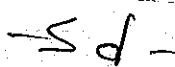
Present for the petitioner: Mr. Harshit Khare, Advocate
Present for the respondent: Mr. Anil Airi, Sr. Advocate and
Mr. Ravi Krishan Chandna and
Ms. Bindiya Logawney, Advocates.

ORDER

Both the parties are agreeing for short adjournment. Post the matter on 29th August, 2019.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**